

Government of India  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO.30**  
TO BE ANSWERED ON 25.04.2016

**DILUTION OF FOREST RIGHTS ACT**

30. SHRIMATI VANAROJA R.:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it has come to the notice of the Government that Forest Rights Act, 2006 has been diluted by the Ministry and the Maharashtra Government to benefit a few private firms; and
- (b) if so, the details thereof and the action taken/being taken by the Government in this regard?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI JUAL ORAM)

- (a) No, Sir. There is no dilution of the Forest Rights Act, 2006 by the Ministry of Tribal Affairs.
- (b) Does not arise in view of reply to part (a) above.

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